

Name of the Corporate Debtor: DARJEELING ORGANICTEA ESTATES PRIVATE LIMITED; Date of Commencement of CIRP: 28-10-2022; List of Creditors as on: 14-12-2023; Name of IP: Mr. Santanu Brahma; Process Number: 1; Last 5 digit of registration number: 12251

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	0	0	0	-10	0.00	0	0	0	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	4	2231147860	4	2231147860	57.10	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	3	1620130799	1	1457199411	37.29	0	134669999	28261389	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	Annexure 5
6	Operational creditors (Employees)	51	149291520	45	14728261	0.38	0	12312908	122250351	Annexure 6
7	Operational creditors (Government Dues)	3	202258761	3	195182090	4.99	0	7076671	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	17	15445500	13	9515171	0.24	0	1999327	3931002	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	Annexure 9
Total		78	4218274440	66	3907772793	100.00	0	156058905	154442742	